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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.16/ 2017	-	Admission	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. R SUBRAMANIAN
9381288048

PETITIONER

R Subramanian

Heard the counsel for petitioner. Counsel filed memo along with Annexures today. Heard the counsel on the maintainability of this petition. Counsel for petitioner undertakes to file written submissions on or before 15.06.2017.

For consideration, list it on 22.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)